

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 141

CONT.A./3(CH)2024
And
CP/60(CH)2022

IN THE MATTER OF:

Akhilesh Sharma

...

Petitioner

Versus

**Tarawari Overseas Exports Private ...
Limited**

Respondent

Under Section: 59, 241(1), 242(4), 425, CA 2013

Order delivered on 26.04.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 07.06.2024.

Sd/-
Court Officer